CHAMPION FINSEC LIMITED

Registered Office: 302 Camy House, 3 Dhuswadi, Dr. Cawusji Hormusji Street, Mumbai - 400 002
Tel: +91-9925247265; e-mail: monotona2007@gmail.com

POST OFFER ADVERTISEMENT

This advertisement is being issued by Arihant Capital Markets Limited, Manager to the Offer on behalf of **Mr. Dhirajlal G. Hirpara and Mr. Jitendra G. Hirpara** ("**Acquirers**"), pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI SAST Regulations**") in respect of Open Offer to acquire 33,83,432 Equity Shares, constituting 26% of the fully diluted voting Equity Share Capital of **Champion Finsec Limited** ("**Target Company**"). The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on May 6, 2013 in Financial Express (English, all editions); Jansatta (Hindi, all editions); Navshakti (Marathi, Mumbai edition).

1. Name of the Target Company : Champion Finsec Limited
2. Name of the Acquirers : Mr. Dhirajlal G. Hirpara and Mr. Jitendra G. Hirpara
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Sharepro Services (India) Pvt. Ltd
5. Offer Details:
   a. Date of Opening of the Offer : August 5, 2013
   b. Date of closure of the Offer : August 20, 2013
6. Date of payment of consideration : August 28, 2013
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 20.00	₹ 20.00
7.2	Aggregate number of shares tendered	33,83,432	9,98,750
7.3	Aggregate number of shares accepted	33,83,432	9,51,250
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 6,76,68,640/-	₹ 1,90,25,000/-
7.5	Shareholding of the Acquirers before Agreements/Public Announcement (No. & %)	18,00,000 19.32% *	18,00,000 19.32% *
7.6	Shares Acquired by way of Agreements ** • Number • % of Fully Diluted Equity Share Capital	 37,00,000 28.43% #	 37,00,000 28.43% #
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	 33,83,432 26.00% #	 9,51,250 7.31% #
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL	NIL
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	 88,83,432 68.26% #	 64,51,250 49.57% #
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre-Offer: 74,16,950 (79.65%)* Post-Offer: 40,33,518 (31.00%) #	Pre-Offer: 74,16,950 (57.00%)# Post-Offer: 65,61,950 (50.43%) #

* On Equity Capital prior to the conversion of Warrants

** Exercise of option to convert Warrants issued by the Target Company

\# *On enhanced voting equity share capital of the Target company post conversion of the Warrants.*

8. The Acquirers, severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI SAST Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited. A copy of this Advertisement will also be available at the registered office of the Target Company.

On Behalf of the Acquirers issued by the Manager to the Offer

ARIHANT Capital markets Ltd.
Merchant Banking Division
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